### GOVERNMENT OF INDIA MINISTRY OF POWER

## LOK SABHA UNSTARRED QUESTION NO.2461 ANSWERED ON 13.03.2025

#### **ELECTRIFICATION WORK IN ETAWAH AND FATEHPUR**

### †2461. SHRI NARESH CHANDRA UTTAM PATEL: SHRI JITENDRA KUMAR DOHARE:

#### Will the Minister of POWER

be pleased to state:

(a) the details of electrification works carried out so far in Fatehpur and Etawah districts of Uttar Pradesh;

(b) the steps taken/being taken to improve electricity supply, provide new connections, install transformers, and expand high/low-tension lines in rural and urban areas;

(c) the details of the number of villages electrified in the said districts so far and the number of villages yet to be electrified;

- (d) the details of the scheme proposed for such villages;
- (e) the details of funds sanctioned and spent so far for these works; and

(f) whether the Government is contemplating to implement any new scheme to address power cuts, low voltage and other electricity supply issues and if so, the details thereof?

#### ANSWER

#### THE MINISTER OF STATE IN THE MINISTRY OF POWER

#### (SHRI SHRIPAD NAIK)

(a) to (f): Electricity being a concurrent subject, supply and distribution of electricity to the consumers is within the purview of the respective State Government/Power Utility. Government of India has been supporting the States/ UTs through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) to improve access and quality of power supply to all consumers. These schemes stand closed as on 31.03.2022. Under these schemes, projects worth Rs. 1.85 lakh Cr. were executed for strengthening of power distribution infrastructure. Details of infrastructure works undertaken and project cost of DDUGJY/SAUBHAGYA and IPDS at the national level and Etawah and Fatehpur Districts are placed at Annexure-I.

As reported by the States, all the inhabited un-electrified census villages in the country have been electrified by 28th April, 2018. A total of 18,374 villages, including 1498 villages in Uttar Pradesh have been electrified under DDUGJY. There were no villages found unelectrified in Fatehpur and Etawah Districts of Uttar Pradesh. As reported by the State, all 692 villages and 1552 villages identified in the Etawah District and Fatehpur District respectively have already been electrified.

A total of 2.86 crore households at the national level, including 91,80,571 households in Uttar Pradesh, have been electrified during the SAUBHAGYA period. In Fatehpur and Etawah Districts, 1,06,185 households and 49,892 households respectively have been electrified during the SAUBHAGYA period.

Government of India, in July 2021, launched the Revamped Distribution Sector Scheme (RDSS) with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient Distribution Sector in the country. Projects worth Rs. 1.48 lakh crores for distribution infrastructure and Rs. 1.31 lakh crores for smart metering works have been sanctioned which would help to improve the reliability and quality of power supply in the country.

Further, Government of India is supporting electrification of all households left out during SAUBHAGYA period under the Revamped Distribution Sector Scheme (RDSS). Survey has been carried out by distribution utilities to identify un-electrified households. Grid based electrification works have been sanctioned under RDSS wherever found feasible. Till date, works amounting to Rs. 4,643 Cr. have been sanctioned for grid electrification of 10,19,030 households at the national level. Electrification works for 625 households worth Rs. 2.42 Cr. and for 3,920 households worth Rs. 10.28 Cr. are sanctioned under RDSS for Etawah and Fatehpur Districts respectively.

The details of electrifications works being carried out under RDSS in Fatehpur and Etawah Districts of Uttar Pradesh are placed at Annexure-II.

Under RDSS the funds sanction has been accorded district wise. However, fund has been released DISCOM wise based on fund disbursement guideline. The details of fund sanctioned to Etawah and Fatehpur districts and utilization of fund at DISCOM level are as follows:

		(in Ks. Cr.)
District/DISCOM	Sanctioned Cost (including cost of smart metering)	Gross Budgetary Support (GBS)
		Sanctioned
Fatehpur	637.99	264.00
Etawah	298.5	121.82
PuVVNL	11828.63	4669.05
DVVNL	7655.54	2948.91

(in Rs. Cr.)

DISCOM	GBS (Loss Reduction (LR), Smart Metering (SM) & Project Management Agency(PMA) charge) Sanctioned	GBS Utilized
PuVVNL	4789.88	1,060.68
DVVNL	3048.49	935.78

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# ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 2461 ANSWERED IN THE LOK SABHA ON 13.03.2025

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SI. No.	Major Component	Units	National Level	Etawah District	Fatehpur District
	Project Cost (DDUGJY)	Rs. Cr	1.16 Lakh	214.67	206.5
1	Sub-stations (including augmentation)	No.	4,289	12	47
2	Distribution Transformers	No.	6,36,309	4,225	5,143
3	Feeder Segregation	cKm	1.139 Lakh	969.42	00
4	HT and LT lines	cKm	8 Lakh	2,819.96	4,453.22
5	Consumer Meters, Distribution Transformer Meters, Feeder Meters	No.	1,90,41,387	1,959	58,364

Details of works executed under DDUGJY (Scheme for Rural Area) and SAUBHAGYA:

\*Under SAUBHAGYA funds have been released to the State Power Utilities and funds have been released based on the actual progress of households achieved and funds had not been allocated District-wise.

The details of the completed project cost under SAUBHAGYA are as follows:

(in Rs. Cr.)

DISCOM	Completed Project Cost	
PuVVNL	1,058.15	
DVVNL	554.46	

Details of works executed under IPDS (Scheme for Urban Area):

5. No.	Major Component	Unit	National Level	EDC Etawah	EDC Fatehpur
	Project Cost	Rs. Cr	58,805	50.13	31.85
1	New Sub-station	No.	994	1	1
2	Aug. of Sub-station	No.	1,609	2	5
3	HT and LT Lines	cKm	33,884	157.42	42.57
4	New Distribution Transformers	No.	59,993	187	57

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# ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 2461 ANSWERED IN THE LOK SABHA ON 13.03.2025

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The works sanctioned under RDSS in Etawah District are as below:

Major Component	Sanctioned Items (Nos)	Sanctioned Cost (in Rs. Cr.)
Consumer Metering	1,72,387	103.43
DT Metering	9,958	22.9
Feeder Metering	231	0.97
Total	1,82,576	127.31

Major Component	Sanctioned Cost (in Rs. Cr.)
Cabling Works	155.31
Feeder Segregation/ Separation	14.05
Additional Household Electrification	1.83
Total	171.2

The works sanctioned under RDSS in Fatehpur District are as below:

Major Component	Sanctioned item(Nos)	Sanctioned Cost (in Rs. Cr.)	
Consumer Metering	3,37,356	202.41	
DT Metering	26,352	60.61	
Feeder Metering	229	0.96	
Total	3,63,937	263.99	

Major Component	Sanctioned Cost (in Rs. Cr.)
Cabling Works	40.00
<b>Reconductoring/ Augmentation of LT Line</b>	128.36
Reconductoring/ Augmentation of 11 or 22 kV Line	19.74
Reconductoring/ Augmentation of 33 or 66 kV Line	10.13
Capacitor bank	0.85
Feeder Segregation/ Separation	159.27
Additional Household Electrification	15.64
Total	374.00

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